

**BENCH-I** 

## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

CA No. 497/2015 in CP No. 807/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name of the Company Under Section		Rabi Shankar Misra & OrsVs- Kolkata Cable & Broadband Pariseva Ltd & Ors.  634 A		

## ORDER

No one is present from either side.

It appears that an appeal u/s. 10F of the Companies, 1956 is pending before the Hon'ble Calcutta High Court.

List on 02/02/2018 for further order.

(Jinan K.R.)

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Member (J)

(V.P.Singh) Member (J)